

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 153

Dated : 08/06/2020.

Pursuant to the request made by the Local Bar Associations vide their resolution and after consultation with the Ld. C.J.M., Hooghly, the following arrangement is made for filing put up petitions for surrender and bail application and return of valuable properties under section 437 and 451 of Cr.P.C. respectively.

Sl.No.	Date	Police Station
1	09/06/2020	Chinsurah, Bandel G.R.P.S. and Chinsurah Women P.S.
2	10/06/2020	Mogra and Balagarh
3	11/06/2020	Pandua and Polba P.S.
4	12/06/2020	Dadpur P.S., Gurap P.S. and Dhaniakhali P.S.
5	13/06/2020	Holiday 2 nd Saturday
6	14/06/2020	Sunday

- **Put up from 12:00 p.m. to 12:30 p.m.**
- **Court will be started from : 02:00 p.m.**

Inform all concerned accordingly.

Sd/-

District Judge, Hooghly